	Annexure – 7 Name of the corporate debtor: DSS Infrastructure Private Limited; Date of commencement of CIRP: 07.05.2024 (Order served to IRP dated 08.05.2024); List of creditors as on: 28.02.2025														
	List of operational creditors (Government dues) (Amount in ₹)														
Sl. No.	Details of Claimant		Details of claim		Details of claim admitted						A 4 . 6	Amount of		. A	
	Department	Government	Date of receipt	Amount claimed	Amount of claim verified	Nature of claim	Amount covererd by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable	contingent		claim not	Amount of claim under verification	Remarks, if any
1	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	#VALUE!	NA	NA